

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR NO. 147 OF 2019

Dated: 23rd January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)**

In the matter of:

GSPL India Gasnet Limited **Appellant(s)**
Versus
Petroleum & Natural Gas Regulatory Board **Respondent(s)**

Counsel for the Appellant(s) : Mr. Piyush Joshi
Ms. Sumiti Yadava

Counsel for the Respondent(s) : Ms. Vidhi

ORDER

Issue notice to the Respondents returnable on 06.02.2019. Ms. Vidhi takes notice on behalf of the Respondent and states that the appeal paper book has not been served on them. Learned counsel for the appellant is directed to serve the appeal paper book on the respondent.

List the matter on **06.02.2019.**

(B. N. Talukdar)
Technical Member (P&NG)

Ts/pk

(Justice Manjula Chellur)
Chairperson